

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO. 951  
TO BE ANSWERED ON 08.02.2021

**SEVA BHOJ YOJANA**

951: **SHRIMATI RATHVA GITABEN VAJESINGBHAI:**

**DR. SANJEEV KUMAR SINGARI:**

**SHRI KURUVA GORANTLA MADHAV:**

**SHRI MAGUNTA SREENIVASULU REDDY:**

**SHRI T.R.V.S. RAMESH:**

**SHRI SRIDHAR KOTAGIRI:**

Will the MINISTER OF CULTURE be pleased to state:

- (a) the main objective of the Seva Bhoj Yojana;
- (b) whether the Government provides any grant to the institutes under this scheme;
- (c) if so, the funds utilized/spent/re-imbursed under the Seva Bhoj Yojana since the scheme was implemented; and
- (d) the list of religious institutions empanelled and are being run under the said scheme, State-wise including Gujarat?

**ANSWER**

**MINISTER OF STATE (IC) FOR CULTURE AND TOURISM  
(SHRI PRAHLAD SINGH PATEL)**

- (a) Under the Scheme of 'Seva Bhoj Yojna', Central Goods and Services Tax (CGST) and Central Government's share of Integrated Goods and Services Tax (IGST) paid on purchase of specific raw food items by Charitable/Religious Institutions for distributing free food to public shall be reimbursed as Financial Assistance by the Government of India.
- (b) & (c) Yes Sir, under the scheme of Seva Bhoj Yojana, grant is provided to Charitable/Religious Institutions. An amount of Rs. 4.82 crores (approx..) has been sanctioned under the scheme of Seva Bhoj Yojana since its implementation w.e.f 01.08.2018.
- (d) The State-wise list of Charitable/Religious Institutions which have been provided grant under Seva Bhoj Yojana till date is **Annexed**.

**State-wise list of Charitable/Religious Institutions**

1. Tirumala Tirupati Devasthanams, Tirupati, Andhra Pradesh
2. Sri Venkateswara Annaprasadam Trust, Tirupati, Andhra Pradesh
3. Sikh Gurudwara Parbandhak Committee (SGPC), Punjab
4. Dreams & Beauty Charitable Trust, Ludhiana, Punjab
5. Durgiana Temple, Amritsar, Punjab